

MR. SPEAKER: The question is: 15.36 1/2 hrs.

"That leave be granted to introduce a Bill to provide for the Constitution of the Youth Welfare Board for the welfare and protection of the rights and interest of students and youth and for matter connected therewith."

*The motion was adopted.*

SHRI MOHAN SINGH (Deoria): I introduce the Bill.

15.36 hrs.

CONSTITUTION (AMENDMENT)  
BILL\*

*(Amendment of Article 330, etc.)*

[English]

SHRI KASHIRAM RANA (Surat): I beg to move leave to introduce a Bill further to amend the Constitution of India.

Mr.SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI KASHIRAM RANA: I introduce the Bill.

PAYMENT OF UNEMPLOYMENT  
ALLOWANCE BILL\*

[English]

SHRI RAMESH CHENNITHALA (Kottayam): I beg to move for leave to introduce a Bill to provide for the payment of unemployment allowance to unemployed persons and fo matter connected therewith.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the payment of unemployment allowance to unemployed persons and for matters connected therewith."

*The motion was adopted.*

SHRI RAMEH CHENNITHALA: I introduce the Bill.

15.37 hrs.

BEEDI WORKERS WELFARE  
FUND (AMENDMENT) BILL\*

*(Insertion of new Section 4A)*

[English]

SHRI RAMESH CHENNITHALA (Kottayam): I beg to move for leave to

introduce a Bill further to amend the Beedi Workers Welfare Fund Act, 1976.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Beedi Workers Welfare Fund Act, 1976."

*The motion was adopted.*

SHRI RAMESH CHENNITHALA: I introduce the Bill.

15.37½ hrs.

CINEMATOGRAPH (AMENDMENT)  
BILL\*

*(Amendment of Section 5B)*

[English]

SHRI RAMESH CHENNITHALA (Kottayam): I beg to move for leave to introduce a Bill further to amend the Cinematograph Act, 1952.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Cinematograph Act, 1952."

*The motion was adopted.*

SHRI RAMESH CHENNITHALA: I introduce the Bill.

15.38 hrs.

REPRESENTATION OF THE  
PEOPLE (AMENDMENT) BILL\*

*(Amendment of Section 20)*

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1950.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1950."

*The motion was adopted.*

SHRI SYED SHAHABUDDIN: I introduce the Bill.

15.38 ½ hrs.

REPRESENTATION OF THE  
PEOPLE (AMENDMENT) BILL\*

*(Amendment of Section 3)*

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

*The motion was adopted.*